

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1287
ANSWERED ON:29.11.2011
DOPE TEST FOR KABADDI WORLD CUP
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there are reports that some kabaddi players have been tested positive in a dope test during a trial for the second Kabaddi World Cup, to be held next month in Punjab;
- (b) if so, the details thereof alongwith the reaction of the Government thereto;
- (c) whether any action has been taken/proposed to be taken by the Government against the players involved in the incident/tested positive as well as the coaches and other supporting staff;
- (d) if so, the details thereof;
- (e) whether the National Anti-Doping Agency (NADA) has taken major proactive measures to tackle the doping scandals involving mainly athletes, wrestlers and weightlifters;
- (f) if so, the details thereof; and
- (g) the other corrective measures taken by the Government to check such doping menace among the sportspersons?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI AJAY MAKEN)

(a) & (b):Yes, Madam. 20 Male Indian Kabaddi players have tested positive during a trial for the second World Cup. The organizer viz Government of Punjab had been advised to conduct a clean World Cup.

(c) & (d):National Anti Doping Agency (NADA) has already provisionally suspended 20 players and referred 14 cases to Anti Doping Disciplinary Panel constituted under Anti Doping Rules, NADA. The remaining cases will be referred on receipt of 'B' sample report from National Dope Testing Laboratory (NDTL).

(e) to (g):NADA has taken the following steps to curb the menace of doping in sports:-

i)Increasing the frequency of testing of athletes during in competition and out of competition including Core probables undergoing training at various centres for London Olympics, 2012.

ii) Surprise checking of rooms of Athletes, Coaches and Support Personnel at training institutes and surprise collection of samples.

iii) Distribution of educational material related to dope related issues amongst Sportspersons, Coaches & Support Personnel.

iv) Increase in Seminars/Workshops/Teaching Sessions with Athletes and Coaches.

v) Closer surveillance and vigilance on Coaches and Support Personnel through their EmployersFurther, in the aftermath of recent doping incidents, the Government has appointed Justice Mukul Mudgal, retired Chief Justice of the High Court of Punjab & Haryana, as a one member Committee on 07.07.2011 to enquire into all the aspects of the issues relating to prevalence of Doping. The Terms of reference of the inquiry Committee are as under:-

i) To determine the facts and circumstances leading to large scale recent incidents of alleged doping in Athletics discipline.

ii) To examine reasons for such large scale prevalence of doping and modus operandi involved, including availability of the prohibited substances in and around training campus/competitions.

iii) To enquire into the role of agencies involved, if any.

iv) To suggest remedial measures to improve the protocols of dope testing and its integrity and promotion so that such lapses, if any, do not happen in future.

v) Any other issues.